

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH) :
 (a) No, Sir. The sale proceeds were repatriated partly by cash through his bank and partly through purchase of articles for domestic use brought as baggage.

(b) No, Sir.

(c) No, Sir.

(d) and (e) A criminal case has been registered against one Deputy CCI & E, by local police, on a private complaint. The case is pending trial in the court and is sub-judice.

Bank Credit to States

6861. **SHRI HEMENDRA SINGH BANERA :** Will the Minister of FINANCE be pleased to state :

(a) whether Government's attention has been drawn to a news item captioned 'Industrialised States get most of bank credit' appeared in 'Times of India' dated the 5th August, 1974 ;

(b) if so, the position thereof in 1972-73 and onwards ; and

(c) measures taken to remove this sort of imbalance between the States ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI) : (a) to (c) The Government have seen the press report referred to by the Hon'ble Member. The inter-regional disparities in utilisation of bank credit are mainly attributable to variations in the level of economic activity in different states/regions, more particularly in the organised sectors of trade and industry and availability of infrastructure facilities like transport, communications, power, etc. Available data regarding State-wise distribution of advances of scheduled commercial banks as at the end of December 1972 and 1973 are set out in the Statement.

Regional imbalances can be reduced only through sustained development efforts. The banks, on their part, are endeavouring to open more branches and to step up their lendings to small productive endeavours. Besides, banks also make sizeable investments in State Government securities and bonds/debentures of state associated bodies.

Statement

State-wise Advances of Scheduled Commercial Banks.

(Amt. in Rs. crores)

Name of State/Union Territory	Advances	
	(As at the end of December)	
	1972	1973
(1)	(2)	(3)
1. Andhra Pradesh .	26060	33691
2. Assam .	3029	3465
3. Bihar	10991	13624
4. Gujarat	37254	45148
5. Haryana	6084	8813
6. Himachal Pradesh .	595	936
7. Jammu & Kashmir .	1297	1803
8. Kerala	17487	22481
9. Madhya Pradesh . .	11543	14431
10. Manipur	114	71
11. Meghalaya	500	285
12. Karnataka	35630	43346
13. Maharashtra . . .	161176	191884
14. Nagaland	47	111
15. Orissa	2906	4050
16. Punjab	12932	19850
17. Rajasthan	8040	10705
18. Tamil Nadu	59759	75612
19. Tripura	84	120
20. West Bengal	88386	106143
21. Uttar Pradesh . . .	27490	36297
Union Territories . . .	49977	76291
TOTAL	561381	709157

Production of Darjeeling Tea

6862. **DR. LAXMINARAIN PANDEYA :** Will the Minister of COMMERCE be pleased to state :

(a) the total production of Darjeeling Tea in the years 1972-73, 1973-74 and 1974-75 ;

(b) export of this tea made to U. S. S. R. during the above period ; and

(c) how much of tea exported to U. S. S. R. was purchased directly by U. S. S. R. and their agents here in India through public auction ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH) : (a) Production of Darjeeling Tea during the years 1972-73, 1973-74 and 1974-75 was 11.50 m.kgs., 11.41 m. kgs. and 11.45 m.kgs. respectively.

(b) Origin-wise exports of tea from India to various countries is not available.

(c) Teas exported from India to U. S. S. R. are purchased by the agents of U. S. S. R. Purchase Organisations direct from local auction centres.

During 1974-75 (Upto Nov. 74), export of tea to U. S. S. R. was 26.33 m.kgs. as against 23.93 m. kgs. during the corresponding period of 1973-74.

6863. डा० लक्ष्मीनारायण पांडेय :

श्री आर० एन० बर्मन :

डा० हरिप्रसाद शर्मा :

क्या बिस्व मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कुछ प्रमुख बैंकों के राष्ट्रीयकरण के पश्चात अराष्ट्रीयकृत बैंकों की जमा राशि में काफी वृद्धि हुई है;

(ख) क्या ऐसे बैंकों की कार्यक्षमता भी काफी प्रभावी सिद्ध हुई है;

(ग) उक्त अराष्ट्रीयकृत बैंकों में कितने ऐसे बैंक हैं जिनकी जमा पूंजी 50 करोड़ रुपये से अधिक हो गई है;

(घ) क्या ऐसे बैंकों पर अधिक नियंत्रण रखने हेतु सरकार ने रिजर्व बैंक को विशेष या अधिक अधिकार दिये हैं ?

बिस्व मंत्रालय में उपमंत्री (श्रीमती सुशीला रोहतागी) : (क) पिछले कुछ वर्षों में, सारे बैंकिंग उद्योग का द्रुतगति से विकास हुआ है और निजी क्षेत्र

के बैंकों ने भी अच्छा विस्तार, जमाएँ जूटाने और ऋण के विस्तार जैसे सभी महत्वपूर्ण क्षेत्रों के इस विस्तार में अपना योगदान दिया है।

(ख) ऐसा कोई विश्वसनीय तरीका नहीं है जिसके द्वारा विभिन्न बैंकों की कार्यक्षमता का मूल्यांकन किया जा सके और आपस में उनकी तुलना की जा सके।

(ग) भारतीय रिजर्व बैंक ने सूचित किया है कि दिसम्बर, 1974 के अंतिम शुक्रवार को निजी क्षेत्र के छः भारतीय अनुसूचित वाणिज्यिक बैंकों के पास 50 करोड़ रुपये से अधिक जमाएँ थी।

(घ) बैंकिंग विनियमन अधिनियम, 1949 के वर्तमान उपबंधों के अंतर्गत रिजर्व बैंक के पास निजी वाणिज्यिक बैंकों के व्यवसाय पर नियंत्रण रखने के लिए व्यापक शक्तियाँ मौजूद हैं।

मध्य प्रदेश में छोटे किसानों को राष्ट्रीयकृत बैंकों द्वारा दिया गया ऋण

6864. डा० लक्ष्मीनारायण पांडेय : क्या बिस्व मंत्री यह बताने की कृपा करेंगे कि :

(क) गत तीन वर्षों में मध्य प्रदेश तथा राजस्थान में राष्ट्रीयकृत बैंकों द्वारा (2 से 7 एकड़ तक भूमि वाले) छोटे किसानों को ऋण प्रयोजनों के लिए कितना ऋण दिया गया; और

(ख) उक्त अवधि में इस राज्य में बड़े किसानों को उक्त बैंकों द्वारा कितना ऋण दिया गया ?

बिस्व मंत्रालय में उपमंत्री (श्रीमती सुशीला रोहतागी) : (क) और (ख) आंकड़े सूचित करने की वर्तमान प्रणाली में, सरकारी क्षेत्र के बैंकों द्वारा 2 से 7 एकड़ की जेत वाले किसानों को दिये गये ऋणों संबंधी सूचना पृथक रूप से रखने की व्यवस्था नहीं है।

सरकारी क्षेत्र के बैंकों द्वारा दिये गये प्रत्यक्ष ऋण ऋणों का जोतवार वितरण, 10 एकड़ और उससे अधिक भूमि की जेत